

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 122
(IB)-965(PB)/2020

IN THE MATTER OF:

Simran Kaur	...	Applicant/Petitioner
Vs		
Entertainment City Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 13.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Prateek Vats, Advs.
For the Respondent	: Mr. Abhirup Das Gupta, Ms. Gauri Rishi, Ms. Srishti Juneja, Advocates

ORDER

List on 02.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.01.2021
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